

GOVERNMENT ACCOMMODATION FOR
JOURNALISTS

•277. SHRI DAHYABHAI V. PATEL: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) the number of journalists, who are at present occupying Government accommodation in Delhi;

(b) the number of applications from Journalists pending with the Government; and

(c) how many of them are members of the Press Association?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI MEHR CHAND KHANNA):
(a) 61.

(b) and (c) The present quota fixed for the Press Association is 45 residences. It has been decided to increase the quota by another 10 this year. In addition to the 45 residences, about 12 members of the Press Association are occupying hostel accommodation.

CO-OPERATIVE CONSTRUCTION SOCIETIES

•278. SHRI R. N. KAKATI: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state the concessions that are being given to the Co-operative Construction Societies for the execution of works in the Central Public Works Department?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI MEHR CHAND KHANNA): The following concessions are being granted to registered labour co-operative societies for execution of works in the Central Public Works Department:—

(i) No earnest money.

(ii) Award of works costing up to Rs 10,000 and below in value by negotiations without call of tenders.

(iii) Fortnightly payments.

(iv) No security deposits except against 'on account' payments.

JUTE WAGE BOARD—INTERIM RELIEF

♦279. SHRI CHANDRA SHEKHAR: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that the interim relief recommended by the Jute Wage Board has not yet been implemented in the jute mills in Kanpur and Soujaneva; and

(b) if so, the steps taken by Government in this matter?

THE MINISTER OF LABOUR IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI JAISUKHLAL HATHI):
(a) The recommendations have been implemented by the mills.

(b) Does not arise.

TEXTILE WAGE BOARD

•280. SHRI R. S. KHANDEKAR: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether any decision to implement the recommendations of the Textile Wage Board in the Atherton West and Elgin No. 2 Mills at Kanpur has been taken by Government; and

(b) if not, what are the reasons for the same?

THE MINISTER OF LABOUR IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI JAISUKHLAL HATHI):
(a) and (b) No. As both these units are covered by para 7 of the Government Resolution on the Textile Wage Board's Report, the Board's recommendations do not apply to them at present.